## CENTRAL ADMINISTRATIVE TRIBUNAL

## CALCUTTA BENCH

## CALCUTTA

CPC123/SKM/97 O. A. 139/SKM/96

Present: Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

SURAJIT PANIGRAHI

V.S

- 1. V.K. SHUNGLU, COMPTROLLER & AUDITOR GENERAL, 10, BAHADUR SHAH ZAFFUR MARG, NEW DELHI 110002.
- 2. ROCHILA SAIWAI
  ACCOUNTANT GENERAL, AUDIT,
  LOWER SECRETARIATE BUILDING,
  GANGTOK, SIKKIM, PIN-737101.

For the applicant: Mr. S.K. Dutta, counsel Mr. M.S. Banerjee, counsel

For the respondents: Ms. B. Ray

Heard on: 17.12.98

Order on: 17.12.98

## ORDER

Ld. counsel, Mr. Banerjee submits that the contempt application of the contempt period of the submits application to the contempt period has been filed by the applicant has been set aside by the Hon'ble High Court. Accordingly the application is disposed of.

No order is passed as to costs.

gramo

( B.P. SINGH ) MEMBER(A) ( D. PURKAYASTHA ) MEMBER(J)

SM